NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.11.2017. AT 10.30 AM $\,$

TRANSFER PETITION NO.			
COMPANY PETITION/APPLICATION NO.	CP(IB) SR No. 267/9/HDB/2017		
NAME OF THE COMPANY	Sri Ramanjaneya Ispat Pvt Ltd		
NAME OF THE PETITIONER(S)	6) Hemang Resources Ltd		
NAME OF THE RESPONDENT(S)	Sri Ramanjaneya Ispat Pvt Ltd		
UNDER SECTION	Sec 9 of IBC		

Counsel for Petitioner(s):

Designation	E-mail & Telephone Ng.	Signature
Conferration	omgcs@doro. l. com	Chartgan
		Borni'i manaccon danilicon

Counsel for Respondent(s):

· Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Mr.G.Ramachandran, learned PCS for the Petitioner and permitted to take personal notice to the Respondent Company. Post the case on 14.12.2017.

Member (Technical)

Member (Judicial)